

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO.815
TO BE ANSWERED ON 23.07.2018**

SELF EMPLOYMENT THROUGH SKILL DEVELOPMENT

†815. SHRI TARIQ ANWAR:

WILL THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government is able to promote self-employment / employment through skill development schemes for the youth facing problems of unemployment;
- (b) if so, the details thereof; and
- (c) the reasons for the failure of the Government to provide employment to the unemployed youth, by effectively implementing these schemes and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) to (c) Skill India Mission was launched with objective to converge all skill development initiatives / schemes across Central Ministries / Departments to achieve skilling at scale with speed and standards. It also creates an end-to-end implementation framework for skill development which provides employment opportunities and ensure career progress. There are more than 40 schemes in 20 different Ministries which provide a variety of skill development training programmes throughout the country. Ministry of Skill Development and Entrepreneurship is proactively facilitating in the creation of a vibrant skill ecosystem for imparting employable skills to the growing workforce. Recognizing the imperative needs of skill development on the basis of demand-supply skill gap, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis. PMKVY enables large number of prospective youth for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training centers.

Under PMKVY 2016-20, focus on employment has been significantly enhanced. TCs/TPs are mandated to organize placement/rozzgar melas every six month with the support of Sector Skill Council. Additionally, scheme incentivizes TCs/TPs for facilitating placement of the trained candidates as per table below:

| Placement Percentage | Amount Per Candidate |
|-----------------------------|-----------------------------|
| 71-85% | 3000/- |
| 86% & More | 5000/- |

Also, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Also, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

Further, under PMKVY 2016-20, placement data of candidates is captured on the Skill Development Management System (SDMS) on monthly basis. SDMS does not allow uploading the data of the preceding month, until the placement data of previous month is not updated. Placement guidelines of PMKVY 2016-2020 mandates to upload the data of each candidate for a minimum period of 3 months, and maximum period of 12 months. All such data captured on the SDMS is monitored regularly by NSDC and necessary action is taken recurrently.

Under PMKVY 2016-20, which started from 2nd October 2016 onwards, as on 18.07.2018, 31.42 lakh (appx.) candidates have been trained (22.27 lakh STT + 7.85 lakh RPL + 0.51 Special Project) / undergoing training (0.51 lakh appx.) under Short Term Training, Recognition of Prior Learning and Special Project. Under the modified PMKVY 2016-20 scheme, placement tracking is mandatory. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, as on 18.07.2018, 17.01 lakh candidates are certified under Short Term Training of PMKVY 2016-20. The number of candidates certified under Short Term Training of PMKVY 90 days prior i.e. 19 April 2018 is 11.87 lakh. Out of these candidates, as on 18.07.2018, 7.23 candidates have been placed in various sectors across the country.
